

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**SUPPLEMENTRY CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 10<sup>th</sup> April, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

<b>S.No.</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 19/2015 (CZ) M/A No. 220/2015	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv.	

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)